Title : The Minister of Rural Development liad a statement regarding status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Rural Development on `Council for Advancement of People's Action and Rural Technology (CAPART)', pertaining to the Ministry of Rural Development.

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Madam, I beg to lay the statement on the status of implementation of recommendations contained in the Thirty Second Report of the Standing Committee on Rural Development (Department of Rural Development) (2011-12) (15th Lok Sabha) on the Council for Advancement of People's Action and Rural Technology (CAPART), in pursuance of the Direction of the hon. Speaker, Lok Sabha Bulletin Part-II dated September 01, 2004.

The Thirty Second Report of the Standing Committee on Rural Development (2011-12) (15th Lok Sabha) on the Council for Advancement of People's Action and Rural Technology (CAPART), was presented to the Lok Sabha on 28th August, 2012. Action Taken Report on the recommendations/observations contained in the Report of the Committee was sent to the Standing Committee on 26th June, 2013.

There are 9 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the achievements of objectives of CAPART, re-organization of CAPART's General Body/Executive Committee, evaluation of the working of Regional Centres of CAPART, appointment of

Director General, implementation of CAPART's various schemes, monitoring mechanism, funding of rural projects, restructuring of CAPART and coordinating with Panchayati Raj Institutions in implementing its various schemes/programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.

...(Interruptions)